## **Reconstitution of Lalit Kala Academy**

1190. DR. C. NARAYANA REDDY: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

(a) whether Government are considering reconstituting the Lalit Kala Academy; and

(b) if so, by when it is likely to be taken up?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) The Government of India on the basis of the Haksar Committee recommendations has approved amendments to the Memorandum of Association and Rules and Regulations of Lalit Kala Academy and has notified the revised Memorandum of Association and Rules and Regulations on 8.1.1999. The General Council of the Akademi is being reconstituted as per the provisions contained in the revised Memorandum of Assoication and Rules and Regulations. Instructions have been issued to the Administrator-LKA to conduct elections to the artists constituency of the General Council. The whole process of reconstitution of the General Council of . the Lalit Kala Academy is likely to be completed by the end of April, 1999. Thereafter, the Government intends to hand over the management of the Academy to the new General Council.

## **Computers in KVs and Navyug Schools**

1191. SHRI ABANI ROY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether all the Kendriva Vidvalavas in the country and Navyug Schools in the capital are equipped with computers;

(b) if so, the facts and details thereof;

(c) whether Government have formulated any plans to computerise all the schools run by Kendriya Vidyalaya Sansthan and NDMC: and

(d) if so, the details thereof?

MINISTER OF HUMAN THE RESOURCE DEVELOPMENT (DR. MURU MANOHAR JOSHI): (a) No. Sir.

(b) to (d) So far as Navyug Schools are concerned, NDMC propose to introduce computer education as an optional subject in Navyug School at Sarojini Nagar and use of computers as teaching aid for English, Maths, Science, Geography and other subjects in 5 Secondary/Senior Secondary Schools in the first phase w.e.f academic session 1999-2000.

Information in respect of Kendriya Vidyalas is being collected and will be laid on the Table of the House.

## Fake Admissions in Delhi University

1192. SHRI JANARDAN YADAV: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a large number of cases of fake admissions in Delhi University have been detected and the Principal of Kirori Mal College has conceded that some teachers were also involved in the racket; if so, whether the University has instituted any inquiry into the matter;

(b) if so, what are the findings thereof; and

(c) if not, why Government have failed to take notice of such a serious matter so far, leading to erosion of educational ethics?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) On the basis of information received from Delhi University, there have been few reports about the admission of some candidates on the basis of forged documents. All the colleges were directed to furnish the details of roll numbers/ particulars of all the candidates admitted during the year to Central Board of